

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 51/HCS

Dated: 26/04/2019

**OFFICE ORDER**

In supersession to Office Order 344/HCS dated 09.11.2016, Ms. Bebika Chettri, Civil Judge-cum-Judicial Magistrate (East) at Gangtok shall hold charge of Principal Magistrate, Juvenile Justice Board (East) at Gangtok in addition to her own duties, with effect from 01<sup>st</sup> May, 2019.

By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No. : V(124)/Confdl/HCS/ 1308-23

Date: 26-4-19

Copy to:

1. Ms. Bebika Chettri, Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (East) at Gangtok.
10. The Principal Magistrate, Juvenile Justice Board (North)I/C at Mangan.
11. The Principal Magistrate, Juvenile Justice Board (East)I/C at Gangtok.
12. The Principal Magistrate, Juvenile Justice Board (South)I/C at Namchi.
13. The Principal Magistrate, Juvenile Justice Board (West)I/C at Gyalshing.
14. The District Magistrate (East) at Gangtok.
15. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
- ✓ 16. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
17. Notice Board,
18. Guard file &
19. File.

  
26-04-19  
**REGISTRAR**